

**PARLIAMENT OF INDIA**  
**(Joint Recruitment Cell)**

Subject: Result of Main Examination for recruitment to the posts of Executive/Legislative/Committee/Protocol Officer and Research/Reference Officer in Lok Sabha Secretariat in response to Advertisement No. 6/2017

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On the basis of the performance in Main Examination held from 25.05.2018 to 31.05.2018, the candidates having the following Roll Nos. have been declared successful for appearing in the Personal Interview for which call letters are being issued separately:-

**EXECUTIVE/LEGISLATIVE/COMMITTEE/PROTOCOL OFFICER**

100218 ✓	101255 ✓	102272 ✓	102966 ✓	103276 ✓	103697 ✓	104499 ✓	104592 ✓	104937 ✓	200077 ✓
100361 ✓	101519 ✓	102756 ✓	103178 ✓	103302 ✓	103805 ✓	104511 ✓	104595 ✓	200045 ✓	300302 ✓
100675 ✓	101607 ✓	102786 ✓	103259 ✓	103470 ✓	104155 ✓	104581 ✓	104842 ✓	200072 ✓	300397 ✓
101206 ✓	102004 ✓								

**RESEARCH/REFERENCE OFFICER**

100361 ✓	101430 ✓	101999 ✓	102272 ✓	102915 ✓	103276 ✓	104155 ✓	104592 ✓	104937 ✓	200077 ✓
100675 ✓	101519 ✓	102004 ✓	102756 ✓	103178 ✓	103470 ✓	104494 ✓	104595 ✓	200045 ✓	300302 ✓
101206 ✓	101607 ✓	102226 ✓	102786 ✓	103259 ✓	103697 ✓	104581 ✓	104842 ✓	200072 ✓	300397 ✓
101255 ✓									

2. The Personal Interview will be held in Parliament Complex as per the following schedule:  
28.10.2018 (Sunday) - Roll Nos. 100218 to 103259  
29.10.2018 (Monday) - Roll Nos. 103276 to 300397
3. The cut-off percentage of marks in the Main Examination (in each paper and aggregate) is 50% for UR vacancies, 45% for OBC vacancies and 40% for SC/ST vacancies. The above percentages are relaxable by 5% in case of physically challenged persons of relevant disability and category.
4. The candidates should bring the following documents/testimonials at the time of Personal Interview:
  - (i) Original certificate of Matriculation or equivalent examination as proof of date of birth.
  - (ii) All original certificates/Degrees and Marks Sheets of Educational and other qualifications.
  - (iii) Original Caste/Category Certificate issued by the competent authority (in case of SC, ST and OBC candidates).
  - (iv) Original PH certificate in the format as prescribed in the Advertisement No. 6/2017, if applicable.
  - (v) Original Certificate issued by the employer on the office letter head in respect of length of service of the candidate (in case of the candidates working in a Government Department/ Public Sector Undertaking/Lok Sabha Secretariat).
5. The minimum cut-off percentages of marks in Personal Interview is 50%, 45% and 40% for vacancies in GENERAL, OBC and SC/ST categories, respectively. The above percentages are relaxable by 5% in case of physically challenged persons of relevant disability and category.
6. From amongst the candidates who qualify the Personal Interview, selection will be made on the basis of overall performance of the candidates in the Main Examination and the Personal Interview, subject to the availability of vacancies.
7. Attention of the candidates is drawn to the following mentioned in Advertisement No. 6/2017:

*The admission of candidates at all stages of examination will be purely provisional subject to satisfying the prescribed eligibility conditions.*

*The scrutiny of applications with regard to eligibility criteria i.e. age, educational qualification, category, etc., will be undertaken by Lok Sabha Secretariat at the time of preparation of final result. At that time, if any claim made by a candidate in the application is not found substantiated or supported by relevant documents/certificates then her/his candidature will be cancelled and the decision of Lok Sabha Secretariat in this regard shall be final.*

*In case of an OBC certificate issued prior to 11.07.2014, a fresh certificate incorporating therein the relevant provisions of DoPT OM Nos. 36033/3/2004 - Estt. (Res.) dated 14.10.2008 and 36033/1/2013- Estt.(Res.) dated 27.05.2013 pertaining to Creamy Layer must be got prepared inter-alia satisfying the conditions mentioned in Advertisement No. 6/2017.*

*After submission of online application, no correction/modification in the information filled in the application shall be allowed. No request in this regard shall be entertained under any circumstances.*

**BY ORDER**  
**26.09.2018**